

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 17.05.2019 (FRIDAY)

COURT III
10: 30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 18 of 2019	Ganesh Jaiswal & Ors. Vs. Tourist Inn Private ltd & Ors.	Siddhesh Kotwal	Shakul R. Ghatule

For Hearing (Part Heard)

2.	Comp. App. (AT) 247 of 2018	Akula Nagalaxmi Vs. Crompton Greaves Ltd.	Narender Singh Yadav	Tine Abraham(R- 1)
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For Hearing

3.	Comp. App (AT) (Ins) No. 204 of 2019	P.Vijay Kumar Vs. Priya Trading Company & Ors.	R.V. Yogesh	Sangram Patnayak-R1
4.	Comp. App. (AT) No. 20 of 2018	M/s. Hyderabad Pollution Controls Ltd. &Ors. Vs. S. Radhakrishnan&Anr.	Saurabh Jain	S.V. Rama Krishna

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